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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1123/(MAH)/2017  
IA No. 07/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Reliance Mediaworks Ltd.  
V/s.  
Rashtiya Metal Ind. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME         | DESIGNATION                                | SIGNATURE |
|--------|--------------|--|-----------|
| 4      | Sujeet Kurup | Advocate For<br>Applicant/orig. Petitioner | Sujeet    |

ORDER

IA No. 07/2017 IN CP No. 1123/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

List this matter on 13.09.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)